

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-125/2011/11128/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nayan Jyoti Dutta,
i/c District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the th 20 November, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your Letter No.DJ/DH/I-1/2023/3341/ESTT, dated 20.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 30.10.2023 and 31.10.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 20.10.2023, till the morning of 01.11.2023**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office as well as the Court and Office of the District & Sessions Judge, Dima Hasao, Haflong in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-125/2011/11129/A, dated , 20-11-23

Copy to: The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
Sd/-